

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/395/ (IB)/2017  
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD  
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD  
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Matter called. No representation on both the sides. Last and final opportunity is given to the Petitioner to be present in the matter on the next date of hearing failing which an appropriate order will be passed. Put up on **07.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)